

## CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH NEW DELHI

C.P. NO. 102/94 in O.A. NO. 651/92

New Delhi this the 6th day of April, 1994

## COR AM:

THE HON BLE MR. JUSTICE V. S. MALIMATH, CHAIR MAN THE HON BLE MR. P. T. THIRUVENG ADAM, MEMBER (A)

Husan Singh S/O B. S. Verma, 327, Police Colony, Ashok Vihar, Delhi-52.

Petitioner

None for the Petitioner

## Versus

- 1. Commissioner of Police, Police Hdqrs., MSO Building, I.P.Estate, New Delhi.
- 2. Dy. Commissioner of Police, Hdqrs.(III), Police Hdqrs., MSO Building, I.F. Estate, New Delhi.
- Station House Officer,
   P.S. Ashok Vihar, Delhi-52.
- 4. Shri Bal Kishan No.331/ND/801/PCR, Qr. No. 410 A Type, Police Colony, Ashok Vihar, Delhi-52 through Respondent No.3.

Respondents

## ORDER (CRAL)

Hon'ble Mr. Justice V. S. Malimath -

None appeared for the petitioner though called twice. The office objections have not been rectified. Hence, this C.P. is dismissed for non-prosecution.

P. J. LE

( P. T. Thiruvengadam )
Member (A)

( V. S. Malimath ) Chairman